

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.P No. 713/(MAH)/2017  
CA No.

CORAM:

Present: SHRI M.K. SHRAWAT  
MEMBER (J)

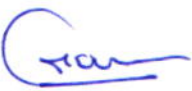

SHRI BHASKARA PANTULA MOHAN  
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 15.12.2017

NAME OF THE PARTIES: Trans ASIAN Shipping Services Pvt Ltd  
V/s  
Guru Synthetics Pvt Ltd

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
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- |    |               |                               |   |
|----|---------------|-------------------------------|---|
| 1) | Kumar Kothari | Adv for operational creditor  |   |
| 2) | Reshant shah  | Advocate in Corporate<br>Debt |  |

ORDER  
TCP 713/I&BC/NCLT/MB/MAH/2017

By Order of the Bench adjourned to **22.12.2017**.

Sd/-

**BHASKARA PANTULA MOHAN**

Member (Judicial)

Date : 15.12.2017

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Sd/-

**M.K. SHRAWAT**

Member (Judicial)